

ITEM NO.10

Court 5 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4222/2020

RAJENDRA NAROTTAMDAS SHETH & ANR.

Appellant(s)

VERSUS

CHANDRA PRAKASH JAIN & ANR.

Respondent(s)

(IA No.135350/2020-EX-PARTE STAY)

Date : 25-08-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)

Mr. G.N. Reddy AOR
Mr. Alok Kumar Adv.
Mr. Uday Arora Adv.

Mr. Rajesh Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.09.2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master